INDUSTRIAL CONCERNS

761. Shri K. C. Sodhia: (a) Will the Minister of Commerce and Industry be pleased to state the number of Industrial concerns operating in India which have not been incorporated under the Indian Companies Act?

(b) What are their names, their approximate capital and the Industries of their operation and the countries of incorporation?

(c) Do the Government of India recognise the Foreign Acts of their incorporation?

(d) Do these foreign countries grant reciprocity to Indian concerns in this matter?

(e) If not, what action do Government propose to take in the matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). The information is not available.

(c) to (e). It is a well established principle of Commercial Law in all advanced countries that a corporation duly incorporated in one country is recognised as a corporation in others.

INDIANS IN PORTUGUESE EAST AFRICA

762. Shri K. C. Sodhia: (a) Will the Prime Minister be pleased to state what are the main difficulties of Indians settled in Portuguese East Africa?

(b) What is their approximate total number?

The Prime Minister (Shri Jawahar-Ial Nehru): (a) According to information available with the Government of India, the main difficulties faced by Indians in Portuguese East Africa are in regard to the grant of entry permits for boys over five years of age and restrictions on changes in partnership and the starting of new busimesses.

(b) Approximately 12,600. This figure includes Indians from the territories of Goa. Daman and Diu.

ORDERS FOR MERCANTILE SHIPS

763. Dr. Bam Subhag Singh: Will the Minister of **Production** be pleased to state:

(a) whether any orders for the building of mercantile ships have been placed with the Hindustan Shipyard Limited, Visakhapatnam; and

(b) if the answer to part (a) above be in the affirmative, of what tonnage?

The Minister of Production (Shri K. C. Reddy): (a) Yes. The Hindustan Shipyard Limited has at present orders for the construction of nine cargo-carrying ships.

(b) The total tonnage of these nine ships is about 67,000 d.w.t.

GIRIDIH RAILWAY COLLIERIES

765. Shri Tushar Chatterjea: (a) Will the Minister of **Production** be pleased to state whether it is a **fact** that work in some of the pits of **the** Giridih Railway Collieries has been stopped?

(b) If so, is the stoppage due to the exhaustion of the coal deposit in the pits?

(c) Have Government made any survey by experts about the exact condition of the pits?

(d) What is the number of workers who have become unemployed by the closure of the pits and what menure have Government taken to absorb them in alternative work?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) Yes.

(c) Yes.

(d) Recently 558 workers have become unemployed by the closure of Bhadua Incline, Serampore Colliery. Alternative employment was offered to the labour but not accepted, as stated below:

(i) Offers were made to the workers to accept work in Giridih Power House, and in the Jarangdih, Sawang, Argada, Bhurkunda, Kurasia, Talcher and Deulbera Collieries, but with the exception of 8 men, who accepted work in Giridih Power House, none offered to work at any of the Collieries on the plea that the working conditions did not suit them.

(ii) Work was offered in the Forest Department under Bihar States as Forest Guards and at Dhanbad for stone breaking but none volunteered to go.

(iii) A number of miners have however been found employment in Raniganj Coalfield.

COMMUNITY PROJECTS IN MADRAS

766. Shri Veeraswamy: (a) Will the Minister of Planning be pleased to state what are the Community Projects under implementation in Madras State and in what places?

(b) What is the amount allotted for these Projects?